- Pradesh) for construction of (Sri Sathya Sai Drinking Water Supply Project. (Placed in Library for (1) to (30) See No, LT 8132/95.
- VI A copy each (in English and Hindi) of the Annual Reports and Accounts of the following Regional Rural Banks for the year 1993-94, together with the Auditors' Report on the Accounts:—
 - (1) Balasore Gramya Bank, Balasore (Orissa)
 - (2) Devi Patan Kshetriya Gramin Bank, Gonda (U.P.)
 - (3) Surendranagar Bhavnagar Gramin Bank, Surendranagar (Gujarat) (Placed in Library for (1) to (4) See No., LT-8098 to 8101/95).
 - (4) Netravati Grameena Bank, Mangalore, (Karnataka)
 - (5) Kshetriya Kisan Gramin Bank, Mainpur (U.P) (Placed in Library See No., LT-7653/95).
 - (6) Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur (U.P.) (Placed in Library See No. LT-8102/95).

Report and accounts (1992-93) of the National Communication for Women, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT) SHRIMATI BASAVA RAJESHWARI: Madam I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Women Act, 1990.
 - Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 1992-93, together with the Audit Report on the Accounts.
- (ii) Memorandum of Action Taken on the recommendations of the Commission contained in the Annual Report.

- (iii) Review by Government of the working of the above Commission
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. (Placed in Library See No. LT-8142/95).

Memorandum of Understanding between the Govt of India and Water and Power Consultancy Services (India) Ltd.

SHRI P.V. RANGAYYA NAIDU: I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and Water and Power Consultancy Service (India) Limited for the year 1995-96. (Placed in Library See No., LT-8071/95).

Report and accounts of the various states Agro-Industries Development Corporation Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE: (SHRI ARVIND NETAM): Madam I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619 A of the Companies Act, 1956:—
- (i) (a) Seventeenth Annual Report and Accounts of the Assam Agro-Industires Development Corporation Limited, Guwahati, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-8025/95]
- (ii) (a) Twentieth Annual Report and Accounts of the Andhra Pradesh State Agro-Industires Development Corporation Limited, Hyderabad, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-8023/95]